NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1081/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.09.2017

NAME OF THE PARTIES:

Mona Pharmachem

V/s.

Uttara Foods and Feeds Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION

SIGNATURE

ORDER

CP No. 1081/I&BP/NCLT/MB/MAH/2017

On the recommendation come from Insolvency & Bankruptcy of India for appointment of Mr. Shahikant Shravan Dhamne as Interim Insolvency Resolution Professional, this Bench hereby appoints Mr. Shashikant Shravan Dhamne as Interim Resolution Professional to commence insolvency resolution process basing on the order dated 19.7.2017.

Sd/-V. NALLASENAPATHY Member (Technical) Sd/B.S.V. PRAKASH KUMAR
Member (Judicial)